

ANNEXURE - A
M/s LAXME SAAI STEEL PRIVATE LIMITED
List of Creditors as on 13/07/2018 (Date of Insolvency Commencement Date)
VERIFICATION CLAIMS RECEIVED UPTO 26/07/2018

Sl. No.	Name of Creditors	Forms in which Creditors applied	Type of Creditor (as recognised in NNPIIL books)	Amount claimed by the Creditors (in Rs.)	Amount admitted (in Rs.)	Security Interest, if (any, in respect of such claim (in Rs.)
1	Oswal Smelters Private Limited	B	Operational Creditor - Trade Creditor	37,08,665	20,87,842	0
2	V Win Impex	B	Operational Creditor - Trade Creditor	8,00,61,334	0	0
3	Dovefin Microfinance Private Limited	C	Financial Creditor	2,24,36,576	2,24,36,576	0
4	The Empoyees State Insurance Corporation	B	Operational Creditor - Statutory dues to Govt.	73,090	73,090	0
TOTAL				10,62,79,665	2,45,97,508	

Remarks/O ther Informatio n	Date & made of receipt of claim (notory date)	Address	Contact person/Phone/Mails
interest on dues not admitted	Thursday, July 26, 2018	OSWAL'S, 1034, 3RD Floor, 1st Main Road, Dr.Rajkumar Road, 4th Block, Rajaji Nagar, Bengalore - 560010	cs@oswalminerals.com, sanjay@oswalminerals.com
	Thursday, July 26, 2018	47-9-24/23, Dwaraka Nagar , Vishakapatnam- 500084	vwin.impex@gmail.com vamsy@vwinimpex.com
	Thursday, July 26, 2018	Regd.Office. S.No.185, D.No.1-55/11/KJ/3F, Masjidbanda, Kondapur, Rangareddy District, Hyderabad- 500084	communications@dovefin.in
	31/08/2018	The Sub Regional Office ,The Emppoyees State Insurance Corporation, D.No.58-14-57/1, Marripalem, Vuda Layout, M.H- 5 Road, NAD, Vishakhapatnam - 530009	sro-vizag@esic.in